

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).2945/2010

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

GRAND SLAM FITNESS(P) LTD.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned
Judgment, exemption from filing O.T.)

Date: 19/04/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Gunnam Venkateswara Rao, Adv.
Mr. S.A.A. Abdi, Adv.

For Respondent(s)

Mr. Prashant Kumar, Adv.
Mr. Manu Beri, Adv.

UPON hearing counsel the Court made the following
O R D E R

The sole Respondent has appeared. Counter
affidavit, if any, shall be filed within four weeks.

List the matter on 06.07.2010.

(Ashok Menon)
Registrar

PS